

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/860/IB/2020  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS : Vidhi Vinayak Metals Pvt Ltd  
UNDER SECTION : Sec 33(2)(d) of LR, 2016 / Sec 60(5) of IBC, 2016  
Rw Rule 11 NCLT Rules,2016

**ORDER**

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar and Ld. Counsel  
Mr. S. Sathiyarayanan for the Respondent are present.

List the matter on **10.08.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)